

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00083/2018

IN

ORIGINAL APPLICATION NO.170/01280/2018

DATED THIS THE 21ST DAY OF JANUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

B.S. Suresha,
S/o B.B. Subba Rao,
aged about 59 years,
working at film division,
No.2185, 12th B Cross,
19th Road, A Block, AECE Layout ,
Singasndra, Bengaluru 560068.Petitioner

(By Advocate Shri N. Obalappa)

Vs.

1. Shri Amit Khare,
Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi - 110 001

2. Shri Prashant Pathrabe
Director General,
Film Division, Min. of I&B,
#24, Dr.G. Deshmukh Marg,
Mumbai 400026.

3. Shri Joshi Joseph,
Director, SRPC Film Division
F&E Wing, Kendriya Sadan,
Koramangala,
Bangalore 560034

....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Both sides submit that order in the Original Application had been complied with. Therefore, CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00083/2018

Annexure-C1: Copy of the Order of the Tribunal dated 30.10.2018

Annexure-C2: Copy of the transfer order dated 02.04.2018 and relieving order dated 05.04.2018

Annexure-C3: Copy of the representation dated 15.11.2018

Annexure-C4: Copy of the representation dated 19.11.2018

Annexure-C5: Copy of the applicant's representation dated 27.11.2018

Annexure-C6: Copy of the letter of Respondent No. 2 dated 27.11.2018

Annexure-C7: Copy of the 2nd Respondent order dated 11.06.2018

Annexure-C8: Copy of the 2nd Respondent order dated 16.07.2018

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